COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 160 OF 2016

Dated: 18th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Print Wizards Appellant(s)

Versus

Tata Power Delhi Distribution Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Bajaj

Counsel for the Respondent(s) : Mr. Aditya Gupta

Ms. Moulshree Shukla

h/f Mr. Manish Srivastava for R-1

Mr. Manu Seshadri Mr. Ishan Bisht for R-2

ORDER

As agreed by the learned counsel appearing for both the parties, list the matter on **20-7-2018**.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg